

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.27

**CP(CAA)No. 15/Chd/Hry/2023
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

Finecrete Eco-Blocks Pvt. Ltd.

...Transferor Company

With

Likis Resources Pvt. Ltd.

...Transferee Company

Present: Ms. Sandhya Tanwar, Advocate for the Petitioner-Companies.
Mr. Yogesh Putney, Senior Standing Counsel for the Income Tax
Department.

Compliance affidavit has been filed through Ms. Sandhya Tanwar, Advocate, vide Diary No.00859/1 dated 02.06.2023; Report of Income Tax Department has been filed through Mr. Yogesh Putney, Advocate vide Diary No.00859/2 dated 17.07.2023; and Report of Official Liquidator has been filed through Mr. Prashant Baliyan, Official Liquidator vide Diary No.00859/3 dated 19.07.2023, all are taken on record.

A report of Regional Director has been filed through Sh. Shashiraj Dara, Joint Director vide Diary No.00859/4 dated 10.10.2023, and in response to the same an affidavit of Petitioner-Companies has been filed through Ms. Sandhya Tanwar, Advocate, vide Diary No. 00859/6 dated 12.10.2023. The same are taken on record.

Responses to the reports of Income Tax Department, Official Liquidator, and Regional Director have been filed through Ms. Sandhya Tanwar, Advocate,

vide Diary Nos.00859/7, 00859/8 and 00859/9 dated 12.10.2023, respectively. All the responses are taken on record.

Let the matter be listed on 11.12.2023 before the Regular Bench.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

November 6, 2023
Pdp

Sd/-
(Harnam Singh Thakur)
Member (Judicial)